Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 83 of 2011

Dated :21st July, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

Haryana Power Generation Corporation Ltd. … Appellant(s)

Versus

Haryana Electricity Regulatory Commission …Respondent(s)

Counsel for the Appellant(s): Mr. Pradeep Dahiya

ORDER

Admit. Issue notice to the Respondents returnable on 25.08.2011. Dasti service is permitted.

Post the matter on ***25.08.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS